

to continue the prices as were notified in January, 1989.

Cost-cum-technical study

146. SHRI SANTOSH KUMAR SAHU: Will the PRIME MINISTER be pleased to refer to the answer to unstarred question 1141 given in Rajya Sabha on 7th, May 92 and state;

(a) whether it is a fact that Government are misleading by informing that cost-cum-technical study of the data of M/s. Boots, M/s. Methoni and M/s. Camlin in respect of Diloxanide Furoate was conducted;

(b) whether it is a fact that price was recommended by the BICP for this drug based on the cost data of M/s Boots only and no other company, if so, when was the report sent to Government;

(c) whether it is a fact that the price of the bulk drug was increased based on the cost data of M/s Boots only;

(d) whether it is also a fact that production of Diloxanide Furoate in the production returns compiled by this own Ministry in 1990-91 and 1991-92 is Zero: and

(e) if so, on what basis was then escalation given based on the data of M/s. Boots?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN):
(a) to (c) No, Sir.

(d) Production returns for the year 1990-91 and 1991-92 have not been compiled so far.

(e) Does not arise

Report of HICP

147. SHRI SANTOSH KUMAR SAHU: Will the PRIME MINISTER be pleased to refer to the answer to Unstarred Question 1130 given in the Rajya Sabha on 7th May, 1992 and state;

(a) whether it is a fact that BICP in its report of 1990 recommended reduction in price of Betamethasone and its salts;

(b) whether it is a fact that to cover up this reduction they recommended 50 per cent cost reduction benefit on the ground of R&D;

(c) what was the benefit recommended per gm of the drug saltwise and what basis recommendation of the BICP for giving this benefit was accepted;

(d) whether it is a fact that the price worked out by the BICP in 1990 were lower than recommended by Murthy Committee as well as existed price;

(e) if so, whether it has been proved *prima facie* that Murthy committee was wrong; and

(f) if so, whether Government have proposed any action against Murthy Committee for omission and commission for consideration?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN):
(a) and (b) No, Sir.

(c) The recommendation regarding benefit of cost reduction due to R&D efforts was not accepted by the Government.

(d) BICP recommendation was to continue the existing prices, notified in January, 1989.

(e) and (f) Do not arise.

Marketing of proxyvon revival and Ibudex-capsules

148. SHRI SANTOSH KUMAR SAHU: Will the PRIME MINISTER be pleased to refer to the answer to Unstarred Question 1140 given in the Rajya Sabha on 7th May, 1992 and state:

(a) whether it is a fact that cases of overcharging of price and marketing of Proxyvon revival and Ibudex Capsules occurred in 1984 and since then on one pretext or the other Government are withholding action against the producer;

(b) what stopped Government from calculating the amount due in this case all these years;

(c) whether it is a fact that proximity of the producer to the high ups in his Ministry are suspected for this State of Affairs;

(d) whether it is a fact that price of Revital Dextropropoxyphene was also overcharged by this formulator; and

(e) if so, what action has been taken and what is the present status of this case?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN):

(a) and (b) The cases of overcharging in the prices of Proxyvon range of formulations, Revital capsules and Ibudex capsules came to the notice of Government in 1988. As already stated in reply to Rajya Sabha Unstarred Question No. 1140 dated 7-5-1992, it takes time in the cases of overcharging to arrive at a final decision because the companies deliberately avoid giving the details required by the Government for calculating the overcharged amount.

(c) No, Sir.

(d) and (e) Dextropropoxyphene is one of the bulk drugs contained in Proxyvon range of formulations. Revital is the brand name of Cinseng based formulation manufactured by M/s. Ranbaxy. Position in respect of both these cases has been explained in reply to parts (a) and (b) above.

Names of bulk drugs

149. SHRI RAJNI RANJAN SAHU: Will the PRIME MINISTER be pleased to refer to the answer to Unstarred Question 1135 given in Rajya Sabha on 7th May, 1992 and state:

(a) what are the names of bulk drugs for which BICP has failed to recommend price even after the lapse of five years past DPCO, 1987 announcement;

(b) what are the names of bulk drugs in respect of which BICP have failed

to send recommendations for revision in prices even after the lapse of three years;

(c) whether it is a fact that the prices of sulphadiazine and several other drugs given in reply is misleading and wrong;

(d) whether it is a fact that producers of diloxinide furoate and number of other drugs mentioned in reply have ceased production and the same are being produced by small scale sector; and

(e) if so, what are the names of units on whose data the prices were revised?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN):

(a) and (b) Details will be collected from BICP and will be laid on the Table of the House.

(c) The current price of Sulphadiazine is Rs. 607/- Kg. and it was revised on 30.8.1991 and the price mentioned in the serial number 11 of the annexure of the R.S.U.S.Q. No. 1135 dated 7.5.1992 was inadvertently quoted for Sulphadimidine in place of Sulphadiazine.

(d) and (e) Information shall be collected and laid on the Table of the House.

Rate of Purchase of Dilozanide Furoate

150. SHRI RAJNI RANJAN SAHU: Will the PRIME MINISTER be pleased to refer to the answer to Unstarred Question 1141 given in the Rajya Sabha on 7th May, 1992 and state:

(a) whether the details of consumption, source of purchase, rate of purchase of Dilozanide Furoate by M/s. Boots for the last three years, year-wise have been verified.

(b) if so, what was the price allowed to them in the formulations and what was the price at which purchases were made during the above period;